

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...

OA.No.2384 of 1992

Dated New Delhi, this 3rd day of February, 1997.

HON'BLE MR K. MUTHUKUMAR, MEMBER (A)

Dibya Kishor Patel
875, Laxmibai Nagar
NEW DELHI - 110 023.

... Applicant

By Advocate: Shri K. K. Patel

versus

1. Deputy Director of Estates
(Litigation)
Directorate of Estates
Maulana Azad Road
Nirman Bhawan
NEW DELHI.
2. Asstt. Director of Estates
Directorate of Estates
Maulana Azad Road
Nirman Bhawan
NEW DELHI.
3. Estate Officer
Directorate of Estates
Maulana Azad Road
Nirman Bhawan
NEW DELHI,
4. P & M Directorate
Central Water Commission
Ministry of Water Resources
Sewa Bhawan
R. K. Puram
NEW DELHI - 110066.

... Respondents

None for respondents

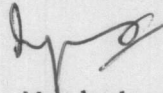
O R D E R (Oral)

Mr K. Muthukumar, M(A)

The learned counsel for the applicant submits that this case has become infructuous consequent on the decision of the Hon'ble Supreme Court. Accordingly, this application

Contd...2

is disposed of as having become infructuous.


(K. Muthukumar)
Member (A)

9

dbc